

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.3469  
TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2019

**THEFT OF AK 47 RIFLE**

3469. SHRI RAKESH SINGH:

Will the Minister of DEFENCE be pleased to state:

- whether incident of theft of AK 47 rifle has been reported from COD of army depot, Jabalpur and if so, the details thereof;
- the action taken against the guilty persons involved therein;
- whether any security lapses have been found in this sensitive army depot; and
- if so, the steps taken by the Government to avoid the recurrence of such accidents?

**A N S W E R**

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

**(a) An incident of “alleged” theft of parts of unserviceable AK-47 rifles from COD Jabalpur came to light after certain apprehensions in Munger by Bihar Police.**

**(b) An investigation is being carried out by Madhya Pradesh Police in this case and two persons have been arrested so far.**

**(c) & (d): Necessary checks and balances as per the ‘Regulations of Army Ordnance Services (RAOS) and the existing Standard Operating Procedures / guidelines are being followed. However, an internal Audit to review and strengthen existing systems has been undertaken. The depot has taken various steps including; Security Audit, Special stock checking of arms and sensitive components, installation of CCTV cameras covering all sheds and depot workshops, 100 percent frisking of all Combatants, Non-Industrial Personnel / Industrial Personnel and checking of all vehicles at Main Gate, to prevent recurrence of such incident in future.**

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